

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

Schedule of the First Phase Induction Course for newly appointed Civil Judges Class - II from 2019 Batch (Recruitment-2019)

(03.09.2019 to 27.09.2019)

(First Week – 03.09.2019 to 07.09.2019)

DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.30 am	SESSION – III 11.45 am to 12.45 pm	SESSION – IV 1.30 pm to 2.30 pm	SESSION – V 2.45 pm to 3.45 pm	SESSION – VI 4.00 pm to 5.00 pm
03.09.2019 (Tuesday)	Inauguration of the Course By: Officers of the Academy	Ice breaking session – Introduction of the participants (Contd.....) By: Officers of the Academy	Ice breaking session – Introduction of the participants (Contd.....) By: Officers of the Academy	Ice breaking session – Introduction of the participants By: Officers of the Academy	Overview of the Course: Course contents, Teaching Methodology, Joining Instructions, Do's and Dont's and Academic Discipline By: Officers of the Academy	Oath of a Judge By: Shri Awdhesh Gupta, Faculty Senior, MPSJA
04.09.2019 (Wednesday)	Discussion on material/recap of preceding day's learning By: Officers of the Academy	An overview of the Constitution and Classification of Civil Courts and Jurisdiction: Pecuniary and Territorial aspects – Distribution of business By: Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	An overview of the constitution and classification of Criminal Courts & jurisdictional aspects (territorial & subject matter-wise) – Distribution of business By: Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Introduction to the Court Establishment – Duties of different staff By: Smt. Anu Singh, O.S.D., MPSJA	Role and importance of various sections of the Court: • Copying • Record Room By: Shri Yashpal Singh, O.S.D., MPSJA	Role and importance of various sections of the Court: • Nazarat • Malkhana • Statistical writing section By: Shri Vidhan Maheshwari, Asst. Director, MPSJA
05.09.2019 (Thursday)	Discussion on material/recap of preceding day's learning By: Officers of the Academy	Types of suits generally and initial requisite for taking cognizance of suits By: Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Scrutiny of plaint and registration of suit By: Shri Yashpal Singh, O.S.D., MPSJA	Police Remand, Judicial remand & transit remand – Various aspects (Contd.....) By: Shri Vidhan Maheshwari, Asst. Director, MPSJA	Police Remand, Judicial remand & transit remand – Various aspects By: Shri Vidhan Maheshwari, Asst. Director, MPSJA	Issues relating to Bail: Magistrate's Perspective By: Director, MPSJA

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06.09.2019 (Friday)	Discussion on material/recap of preceding day's learning By: Officers of the Academy	Issuance and service of process in civil matters By: Smt. Anu Singh, O.S.D., MPSJA	Return and rejection of plaints By: Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	W O R K I N G D A Y Cognizance in criminal matters:- Scrutiny of charge sheet, limitation & statutory bars, Expunction Report/Final Report By: Shri Yashpal Singh, O.S.D., MPSJA	T E A C H I N G D A Y Cognizance in criminal matters:- Private complaints, complaint by public servants and dealing with applications under Section 156(3) Cr.P.C. (Contd.....) By: Shri Vidhan Maheshwari, Asst. Director, MPSJA	S H O R T C O U R S E Cognizance in criminal matters:- Private complaints, complaint by public servants and dealing with applications under Section 156(3) Cr.P.C. By: Shri Vidhan Maheshwari, Asst. Director, MPSJA
07.09.2019 (Saturday)	Discussion on material/recap of preceding day's learning By: Officers of the Academy	Discussion on – Law relating to consequence of non appearance of parties (Order 9 CPC) By: Shri Yashpal Singh, O.S.D., MPSJA	Written statement, set-off and counter-claim By: Smt. Anu Singh, O.S.D., MPSJA	W O R K I N G D A Y Parties to the suits and their representation by Pleaders/ Attorney/Agents By: Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	A K A D E M I C Commencement of trial in criminal cases – Some procedural aspects Committal proceedings (Ss. 209 & 323 Cr.P.C.) By: Shri Vidhan Maheshwari, Asst. Director, MPSJA	E A R N I N G Open interactive session

- Note:** (1) The Time Table is subject to change as per exigencies.
(2) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR